

निर्माण विभाग से अपने नियंत्रण में नहीं लिया गया है अतः अब तक इन सड़कों पर कोई राशि व्यय नहीं की गई है। इसीलिए निर्धारित उक्त रकम राजकोष में वापिस कर दी गई है। मार्च 1980 तक इन सड़कों पर कोई धनराशि खर्च किए जाने की संभावना नहीं है।

(ग) मार्च 1984 तक इन सड़कों का निर्माण पूरा कर लेने की योजना है।

Setting up District Industries Centres in Maharashtra

74. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total number of District Industries Centres started in the State of Maharashtra and in what districts;

(b) when the same will be opened in the remaining districts and the names thereof;

(c) whether the 'Action Plan' has been prepared by all the District Industries Centres in Maharashtra by now;

(d) if so, the number and names of such District Industries Centres and the reasons thereof; and

(e) when the 'Action Plans' will be ready for all the District Industries Centres in Maharashtra?

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): (a) to (e). The following 25 District Industries Centres have been sanctioned for Maharashtra covering the entire State except Greater Bombay district which is a Metropolitan area. 15 of them were sanctioned in April, 1978 and 10 in February, 1979. The names of the districts where a District Industries Centre has been sanctioned are as follows:—

"Amednagar, Aurangabad, Bhandara, Bihar, Buldhana, Chandrapur (Chanda), Colaba, Dhulia, Jalgaon, Nanded, Osmanabad, Parbhani, Ratnagiri, Wardha, Yeotmal, Thane,

Nasik, Pune, Satara, Sangli, Kolhapur, Solapur, Nagpur, Akola and Amravati".

Sixteen of them, namely, Ahmednagar, Aurangabad, Bhandara, Bhir, Buldhana, Chandrapur (Chanda), Colaba, Dhulia, Jalgaon, Nanded, Nasik, Parbhani, Ratnagiri, Solapur, Wardha and Yeotmal have prepared 'Action Plans'. The Action Plans for the remaining nine District Industries Centres are at various stages of preparation and are expected to be completed shortly. Usually the first six months or so after the sanctioning of the District Industries Centre are spent in procedural matters viz. recruitment of staff and their training, organisation of District Industries Centres etc.

Allocations for Tribal Sub-plan Areas

75. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds earmarked for Five Year Plan for Tribal Sub-plan areas of the country from (i) State plan outlay, (ii) Central Ministries, (iii) Centrally sponsored schemes, (iv) Institutional finance and other sources;

(b) the funds earmarked by the States and funds released by the Home Ministry to the States for Tribal areas for the year 1979-80; and

(c) the achievements made by the States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) It is estimated that during the Sixth Plan, the flows from the State Plans to the tribal sub-Plan will be Rs. 1850 crores, and the amount out of institutional finance will be the order of Rs. 300 crores. The amount of Special Central Assistance is Rs. 350 crores. The amount to be made available from the Central Pro-

grammes was estimated at Rs. 500 crores, but this will undergo a change as many Central Sector Programmes have been transferred to the States.

(b) Information is given in the attached statement.

(c) Though quantified figures for 1979-80 are not available, reports from the States indicate that progress has been achieved in the tribal sub-Plan

areas particularly in the extension of irrigation facilities, soil conservation, co-operative credit and horticulture development. Elimination of exploitation has been given priority. The excise policy has been reviewed, the problem of land alienation is being tackled as a time-bound programme and credit and marketing facilities strengthened. There has been varying degrees of success in these areas.

Statement

(Rs. in lakhs)

Name of the State	Flow from State Plan	Special Central Assistance	
		Allocation	Amount released so far
1	2	3	4
Andhra Pradesh	1537.38	314.30	244.45
Assam	1000.00	323.50	155.00
Bihar	6525.00	839.00	629.25
Gujarat	3920.00	558.40	250.50
Himachal Pradesh	795.60	125.00	93.75
Karnataka	315.00	48.00	24.00
Kerala	158.75	40.00	30.00
Madhya Pradesh	7053.30	1889.90	1479.65
Maharashtra	4583.00	375.10	291.35
Manipur	1117.00	126.00	63.00
Orissa	5850.76	931.10	427.50
Rajasthan	3334.46	514.70	427.95
Tamil Nadu	204.00	55.00	27.50
Tripura	850.99	130.00	97.50
Uttar Pradesh	59.27	31.00	23.25
West Bengal	1774.31	314.00	157.00
A & N Islands	262.98	43.00	12.50
Goa, Daman and Diu	18.00	22.00	11.75
Reserve	..	320.00	..
TOTAL	39359.80	6680.00	4444.00
Grand Total	39359.80	7000.00	4444.00